

List of case record in 1 Sheet

Filing no.B.A.-8382/2020

Tahal Ram

Versus

The State of Jharkhand

Advocate for Petitioner

Mr. Shailendra Jit

Defects

9 (i) P.S. name in FIR registration para (page no.13) and Imp. Order differs, hence its correctness may be verified in para-1 and prayer.

(ii) Father's name of the petitioner may be stated same in page-1 & Vak.

(iii) There appears multiple pagination on some of the page of Annex-1.